- (b) if so, the details thereof; and
- (c) the circumstances which have necessitated for such a proposal?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) No, Sir. However, in order to effectively prepare Air India for disinvestment, the Government prepared a plan to bring operational and financial efficiency in Air India. This plan focuses on the financial and operational efficiencies so that substantial increase in revenue or cost saving could be achieved. Also, operational and financial performance parameters and milestones as fixed by the Government are regularly being reviewed as appropriate.

(b) and (c) Do not arise in view of (a) above.

## Review meeting for revival of Air India

965. SHRI D. KUPENDRA REDDY: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Ministry has undertaken any review meeting of Air India;
  - (b) if so, the details and the reasons therefor;
- (c) whether any possibilities found/worked out for revival of ailing Air India; and
  - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) and (b) Yes, Sir. As decided in the meeting taken by Finance Minister on 07.09.2018, operational and financial performance parameters and milestones have been fixed and are being regularly reviewed by the Government.

(c) and (d) The Government is committed to the disinvestment of Air India. In order to effectively prepare Air India for disinvestment, the Government prepared a plan to bring operational and financial efficiency in Air India. This Plan focuses on the financial and operational efficiencies so that substantial increase in revenue or cost saving could be achieved.